

CIRCULATION

PRAECIPE DETAILS				
COURT ROOM – 46				
CORAM- THE CHIEF JUSTICE AND SHRI SANDEEP MARNE, J.				
DATE – 19/06/2025				
Sr.No.	AS/ OS	CASE NO	NAME OF ADVOCATE	Circulation Granted For
1	AS	IAST/5514/25 IN WP/11199/24	KISHORKUMAR BORDE	26/06/25
2	AS	IAST/5516/25 IN WP/11197/24	KISHORKUMAR BORDE	26/06/25
3	AS	WPST/19775/25	KISHORKUMAR BORDE	26/06/25
4	AS	PIL/57/25	MOHIT DALVI	24/06/25
5	AS	PIL/207/23	SHRIKRISHNA GANBAVLE	01/07/25
6	AS	PIL/109/23	HAMZA LAKDAWALA	02/07/25
7	AS	PIL/36/19	MAYUR THORAT	08/07/25
8	AS	COMM. ARBITRATION APPEAL(ST)/2993/25	UTANGALE & CO.	24/06/25
9	AS	IA/3590/25 IN COMM FIRST APPEAL/14/25	ANB LEGAL	30/06/25
10	AS	CPST/18106/25 IN IAST/17281/25	JHANGIANI NARULA	03/07/25
11	AS	CPST/28283/23 A/W PILST/92686/20 A/W WP/15668/22	PRANJAL KHATAVKAR	03/07/25
12	OS	IA/972/24 IN PIL/68/2008	HAMZA LAKDAWALA	02/07/25
13	OS	CARBA(L)/38267/24	FORTITUDE LAW ASSO.	16/07/25
14	OS	WP/1272/25	CYGNUS LEGAL	26/06/25
15	OS	PIL(L)/20702/21	RAMA SUBRAMANIAN	30/06/25
16	OS	PIL/83/24	RAKESH SINGH	02/07/25